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കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ആഗസ്റ്റ് 3 3rd August 2021 1196 കർക്കടകം 18 18th Karkadakam 1196 1943 ശ്രാവണം 12 12th Sravana 1943	നമ്പർ } No. } 31
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PART IV

Private Advertisements and Miscellaneous Notifications

**KERALA VETERINARY & ANIMAL SCIENCES
UNIVERSITY POOKODE, LAKKIDY P. O., WAYANAD,
PIN-673 576**

NOTIFICATION

No . KVASU/GA-B1/11785/2021. 22nd July 2021.

Whereas it is necessary to reconstitute the Management Council as per the Section 21, Sub-section 2(i) of the KVASU Act (Act 3 of 2011) and hence it is hereby notified that the following elections will be held according to the principle of proportional representation by means of single transferable vote by the members of the State Legislative Assembly and in accordance with the procedure prescribed in Chapter XXIV Part B & D of the amended statute of the University to elect to the Management Council:

- (i) Two members elected according to the principle of proportional representation by means of single transferable vote by the members of the Legislative Assembly from among themselves of whom one shall be a Member belonging to Scheduled Caste or Scheduled Tribe.

Date of notification and issue of nomination papers—22-7-2021.

Date of start of receipt of nomination at the office of the Returning Officer, KVASU HQ, Pookode—12-8-2021.

Last date and hour for receipt of nomination at the office of the Returning Officer, KVASU HQ, Pookode—1-9-2021, 3 p.m.

Date and hour for scrutiny of nomination at the office of the Returning Officer, KVASU HQ, Pookode—1-9-2021, 3.15 p.m.

Date and hour for publication of list of validly nominated candidates—1-9-2021, 4 p.m.

Last date and hour for withdrawal of candidature—8-9-2021, 2.30 p.m.

Date and hour for publication of the final list of candidates—8-9-2021, 4 p.m.

Date and hour fixed for poll—6-10-2021, Wednesday, 9 a.m. to 3 p.m.

Date, hour and place of scrutiny and counting of votes —12-10-2021, 10 a.m. at Kabani Auditorium, KVASU HQ, Pookode.

The members enlisted in the Electoral Roll published by the University will only be entitled to contest and vote in the elections.

(Sd.)

Registrar & Returning Officer.

**THE PALACE ADMINISTRATION BOARD
KALIKOTTA PALACE, THIRPUNITHURA**

NOTIFICATION

No. C-2/2021. 29th July 2021.

Under the provisions of Section 4 of the Proclamation IX of 1124 Cochin dated 29-6-1949 promulgated by the Maharaja's of Cochin, I hereby renominate Sri S.Anujan as Trustee & President, Smt. Nirmala Thampuran, Trustee, Sri Vijayakumar. K.V, Trustee, Smt. Sukhada Thampuran, Trustee of the Palace Administration Board for a term of three years with effect from 20-7-2021. In continuation of the expiry of his term as Trustee & President on 20-7-2021.

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|------------------------------------|-----------|
| 1. Sri S. Anujan, | Trustee |
| S/o C. N. Subramanian Nampoothiri, | and |
| Sreevihar Palace, | President |
| Neelambari, Fort, | |
| Thripunithura | |
| 2. Smt. Nirmala Thampuran, | Trustee |
| D/o K.V. Thrilokyan Namboodiripad, | |
| Krishna Kripa, | |
| Palace No. 2, | |
| Thripunithura | |
| 3. Sri Vijayakumar, K. V., | Trustee |
| S/o E. M. Vasudevan Nambudiri, | |
| Palace No. XI, | |
| Thripunithura | |
| 4. Smt. Sukhada Thampuran, | Trustee |
| D/o K. Godavarma Raja, | |
| Vrindavan Palace, (Mohanvilla), | |
| Thripunithura | |

Sreepadam,

Harisree Nagar,

Thrikkumarakudam,

Thrissur.

(Sd.)

Ravi Varma Thampuran

Valiya Thampuran of Cochin.